

**OFFICE OF THE DISTRICT RECRUITMENT COMMITTEE,
DAKSHIN DINAJPUR JUDGESHIP
CUM**

**OFFICE OF THE DISTRICT JUDGE,
DAKSHIN DINAJPUR AT BALURGHAT**

F I N A L R E S U L T

(In view of the Resolution No. 31/2016 & 32/2016 dt. 20.01.2017)

Marks obtained in Written Test and Interview / Personality Test for the Post of PROCESS

SERVER held on 07.08.2016 & 15.12.2016

Full Marks: 110 (Written = 100 & Interview = 10) Of 13 (thirteen) candidates

| Sl. No. | Roll No. | Name of the Candidates | Category | Marks Awarded in the Written Examination | Total marks obtained in the Interview | Total Marks (Written + Interview) |
|---------|----------|------------------------|----------|--|---------------------------------------|-------------------------------------|
| 1 | PS- 118 | Uttam Roy | SC | 56 | 8.67 | 64.67 |
| 2 | PS-077 | Pratim Sarkar | SC | 48 | 8.67 | 56.67 |
| 3 | PS-072 | Niranjan Barman | SC | 52 | 4.33 | 56.33 |
| 4 | PS-039 | Hitangshu Roy | SC | 54 | 2 | 56 |
| 5 | PS-073 | Partima Kumari Singha | SC(E.C) | 48 | 6.33 | 54.33 |
| 6 | PS-037 | Hasan Raja | UR(E.C) | 32 | 6.67 | 38.67 |
| 7 | PS- 068 | Mrinal Kanti Roy | SC(E.C) | 32 | 2.33 | 34.33 |
| 8 | PS-084 | Samit Choudhury | SC(E.C) | 32 | ABSENT | 32 |
| 9 | PS-042 | Jhantu Halder | UR(E.C) | 24 | 2 | 26 |
| 10 | PS-112 | Susanta Mondal | UR(E.C) | 16 | ABSENT | 16 |
| 11 | PS-089 | Sanu Sk | UR(E.C) | 10 | 5 | 15 |
| 12 | PS-029 | Dibyendu Pande | UR(E.C) | 14 | ABSENT | 14 |
| 13 | PS-045 | Josnara Khatun | UR(E.C) | 10 | 2.67 | 12.67 |

Categorywise Selection List (Empanelled & Wait-Listed)

VACANCY :- 01

CATEGORY :-S.C.

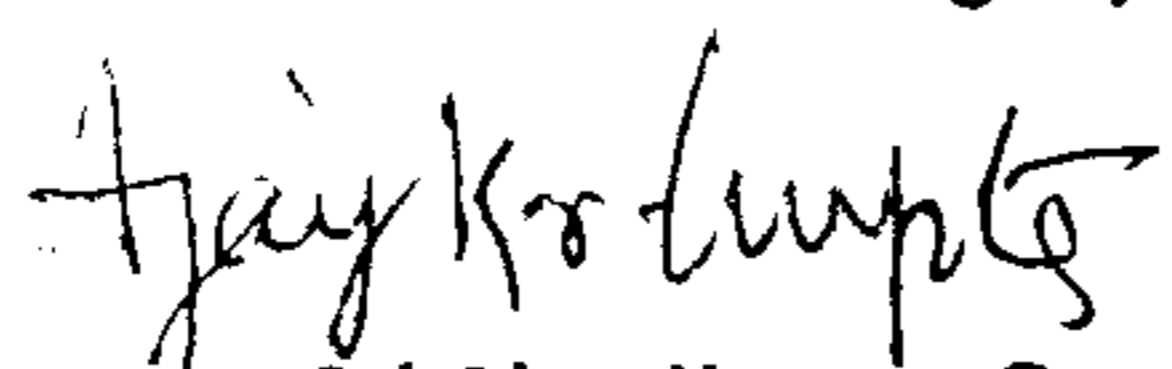
| Sl. No. | Roll No. | Name of the Candidates | Category | Marks Obtained in | Marks Obtained in | Total Marks Awarded | Status |
|---------|----------|------------------------|----------|-------------------|-------------------|---------------------|-------------|
| 1 | PS- 118 | Uttam Roy | SC | 56 | 8.67 | 64.67 | Empanelled |
| 2 | PS-077 | Pratim Sarkar | SC | 48 | 8.67 | 56.67 | Wait-listed |
| 3 | PS-072 | Niranjan Barman | SC | 52 | 4.33 | 56.33 | Wait-listed |

VACANCY :- 01

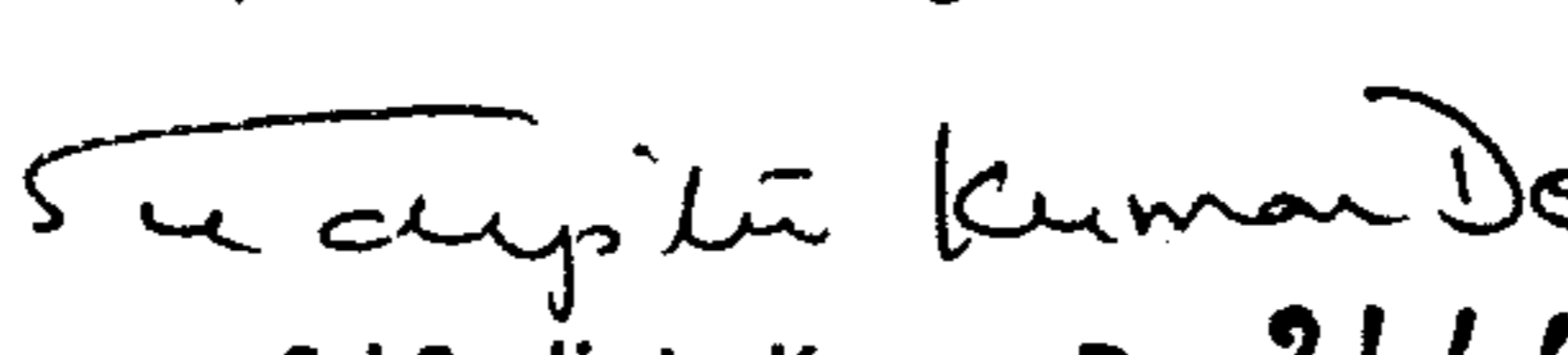
CATEGORY :- U.R. (E.C)

| Sl. No. | Roll No. | Name of the Candidates | Category | Marks Obtained in the Written Examination | Marks Obtained in Interview | Total Marks Awarded | Status |
|---------|----------|------------------------|----------|---|-----------------------------|---------------------|-------------|
| 1 | PS-037 | Hasan Reza | UR(E.C) | 32 | 6.67 | 38.67 | Empanelled |
| 2 | PS- 068 | Mrinal Kanti Roy | SC(E.C) | 32 | 2.33 | 34.33 | Wait-listed |
| 3 | PS-084 | Samit Choudhury | SC(E.C) | 32 | ABSENT | 32 | Unwilling |
| 4 | PS-042 | Jhantu Halder | UR(E.C) | 24 | 2 | 26 | Wait-listed |


N.B: 01 (one) candidate, named smt. Partima Kumari Singha, Roll No. PS-073 belonging to EC category should not be in the list of EC category since she is not entitled to be empanelled in the EC category, being a married daughter. In terms of the G.O. No. 101-EMP. EMP/1M-8/2004 dt. 14.06.2005 the candidate has not been included to have the benefit of EC category. As per the said G.O., as soon as she got married her dependency seized.


Sri Ajay Kumar Gupta,

Chairman-cum-District Judge, District
Recruitment Committee, Dakshin
Dinajpur at Balurghat


Sri Sudipta Kumar De, 21.1.17

Member-cum- A.D.J, 1st Court,
District Recruitment Committee,
Dakshin Dinajpur at Balurghat


Mr. H. Bhutia, 21.1.17

Member-cum- C.J.M, District
Recruitment Committee, Dakshin
Dinajpur at Balurghat